

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1543
ANSWERED ON:27.02.2003
CHARGE SHEETS FILED AGAINST ACCUSED IN JHAJJAR
HANNAN MOLLAH;MINATI SEN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether charge-sheets were filed against the accused in the Jhajjar incident where 5 datils were lynched;
- (b) if so, details along with the names of the accused;
- (c) the details of sections under which accused are charged; and
- (d) the present status of the case?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a), (b), (c) & (d):- The matter has been taken up with Government of Haryana. The requisite information is awaited from the State Government and will be laid on the table of the House when received.